EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST CUTOMS BLOCK NO.2, R.K.PURAM, NEW DELHI-110066

Dated:-03/02/2017-

NOTICE

All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 03/02/2017 stand adjourned and the next date of hearing will be given in due course alongwith the adjournment notices.

By order

Assistant Registrar(SM)

CC to:r

SPS to Hon'ble President/Hon'ble Members/PA TO Registrar/ Dy.Registrars/AssistantRegistrars/BarAssociation/SDRS/CDR/Notice Board/website/Guard file

Assistant Registrar (SM)